

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4058

ANSWERED ON:03.12.2010

WORKING WOMEN HOSTELS

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar; Vishwanath Shri Adagur H

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the norms for sanctioning financial assistance for construction of working women hostel;
- (b) whether the Union Government has chalked out any action plan for construction of these hostels to meet the increasing demand of such hostels;
- (c) if, so, the details thereof; and
- (d) the status of the said plan?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Under the Scheme of Working Women Hostel, financial assistance is provided to the eligible implementing organizations including State Government agencies and Civil Society Organisations upto 75% of the cost of construction of the hostel building on public land. There is also provision of extending financial assistance for hostels to be run in rented premises. Besides, there is also a provision of one-time non-recurring grant for purchase of furniture at the rate of Rs.7500/- per inmate at the time of commencement of the hostel. Complete proposals fulfilling the guidelines of the Scheme and recommended by the State Level Empowered Committee are placed before the Project Sanctioning Committee of the Ministry for the consideration of the Committee.

(b) to (d): No ,Madam as the Scheme has been recently revised.